

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

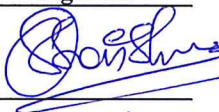
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP SR No. 3932/14/HDB/2017
NAME OF THE COMPANY	Eldit Medical Diagnostics Ltd
NAME OF THE PETITIONER(S)	Eldit Medical Diagnostics Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Soukrishna S Chintalapati	PCS	cs.soukrishna@gmail.com 98490 31595	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Srikrishna S Chintalapati, learned PCS. The petition is not filed properly.

Post the case on 15.12.2017.


Member (Technical)


Member (Judicial)